

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Item No. 117  
(IB)-3190(ND)2019**

**Under Section: 9 of IBC.**

**In the matter of:**

M/s Wishwa Mittar Bajaj & Sons  
Vs.  
Shipra Estate Ltd.

**....Applicant**

**....Respondent**

**Order delivered on 19.02.2020**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Applicant	: Mr. Raghavendra M. Bajaj, Adv. Mr. Shreyas Mehrotra, Adv. Mr. Sanskar Agarwal, Adv.
For the Respondent	: Mr. Abhijeet Sinha, Adv, Mr. Jaiyesh Bakshi, Adv. Mr. Ravi Tyagi, Adv. Mr. Animesh Sinha, Adv. Mr. Omung Gupta, Adv. Mrs. Sonali Jaitley Bakshi, Adv. Mr. Ravi Prakash, AR

**ORDER**

List on 16.03.2020.

**Sd/-  
(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

Vaishali